

42.22.002; Rs. 52,66,371 and Rs. 40,68,968 respectively.

(c) Question does not arise in view of reply at (b) above.

[*English*]

Expenditure on Vamanapuram Irrigation Project in Kerala

1254. SHRIMATI SUSEELA GOPALAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total expenditure incurred on the Vamanapuram Irrigation Project in Kerala so far and the amount spent thereon during the last three years-year-wise;

(b) whether the Union Government propose to make more allocations for the expeditious completion of the project; and

(c) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Expenditure upto end of March, 1991 is at Rs. 3.06 crores. Year-wise expenditure during the last three years is as under:—

<i>Year</i>	<i>Rs. Crores</i>
1990-91	0.35
1989-90	0.48
1988-89	0.31

The latest estimated cost of the project indicated by the State Government is Rs. 36.4 crores.

(b) and (c) The irrigation projects are planned, funded and executed by the State Governments and Central assistance is provided in the form of block loans and grants not tied to any particular development sector or the project.

Export Order for Telephone Instruments

1255. SHRI YASHWANTRAO PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received massive export order for telephone instruments;

(b) if so, the details thereof;

(c) whether Government have any proposal to secure more export order for such instruments; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise.

(c) and (d) The Government has set up a Steering Committee consisting of Members drawn from Telecom Directorate, Department of Electronics, Telecom Manufacturers Association, ITI, C-DOT, Ministry of Commerce, etc. to assist manufacturers in export promotion of telecom equipment.

[*Translation*]

Steel Plants in Orissa

1256. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of STEEL be pleased to state:

(a) the total number of steel plants in Orissa and the locations thereof;

(b) whether the Union Government propose to set up new steel plants in Orissa; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) There is one integrated steel plant at Rourkela and two mini-steel plants, one at Dhenkanal and one at Titilagarh.

(b) and (c) Government had proposed to set up a steel plant at Daitari in Orissa, but no effective steps could be taken in this direction due to resource constraints. An application

had also been received from the Industrial Promotion & Investment Corporation of Orissa Ltd., a State Government Undertaking, for an Industrial Licence to set up a steel plant at this location in collaboration with a private entrepreneur. However, under the new Industrial Licensing provisions, such a Licence is no longer required.

[English]

Assistance to Tackle Drought in Rajasthan

1257. SHRIMATI MAHENDRA KUMARI: Will the Minister of AGRICULTURE be pleased to state:

(a) the financial assistance given to Rajasthan during the last three years to tackle the situation arising out of the drought;

(b) whether the Government of Rajasthan has sought additional financial assistance during 1990-91; and

(c) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Ceilings of expenditure of Rs. 216.26 and Rs. 31.82 crores were approved to the Rajasthan Govt. during the years 1988-89 and 1989-90 respectively for meeting the expenditure on management of drought. Since 1st April, 1990, a Calamity Relief Fund has been created for each State for meeting the expenditure on management of natural calamities including drought. Rajasthan State had been allocated Rs. 124.00 crores on annual basis under State CRF, 75% of which is contributed by the Central Government as non-plan grant in four quarterly instalments. For 1990-91, the Central Government had released Rs. 93.000 crores as Centre's contribution to the State CRF.

(b) No, Sir.

(c) Does not arise.

Telecom Centres with STD and Telex Facilities in Kerala

1258. SHRI K. MURLEEDHARAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to start Telecom Centres in Kerala with S.T.D. and Telex Facilities; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) and (b) 29 Telecom Centres with both Subscriber Trunk Dialling facility and Telex facilities are already functioning in Kerala Circle and during the year 1991-92, seven more Telecom Centres having Subscriber Trunk Dialling and Telex facilities are proposed to be opened.

[Translation]

Telephone Facility in Rural Post Offices of Uttar Pradesh

1259. SHRI RAM BADAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the post offices in Azamgarh and Mau Districts of Uttar Pradesh where telephone facility is not available; and

(b) the time by which the Government propose to install telephones in all the rural post offices?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) (i) Azamgarh District—276

(ii) Mau District—138.

(b) There is no proposal to install telephones in all the rural post offices. Department has planned to provide telephone facility in all village panchayats during the Eighth Five Year Plan. Such telephones can be located at—

(i) Post Offices